COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 147 OF 2016 & IA NO. 316 OF 2016

Dated: 3rd November, 2017

In the matter of:

Mahanagar Gas Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shifa Nagar

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

Ms. Iti Agarwal for R-2

Mr. Abhishek Jain for R.3

ORDER

List the matter for further hearing on <u>05.01.2018</u>.

Court Master

Vg